

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2333
ANSWERED ON:23.08.2013
DUTY ON IMPORT OF ARECANUT
Raghavendra Shri B. Y.

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government has fixed tariff value for import of areca nut;
- (b) If so, the details and date thereof;
- (c) Whether any notification has since been issued thereafter and if so, the details thereof and the reasons therefor; and
- (d) The measures taken or proposed to be taken to minimize counter the adverse impact of the subsequent notification?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI J.D SEELAM)

(a) and (b) Yes Sir. Tariff value has been fixed on imported arecanuts classified under Customs Tariff Heading 080280 vide Notification No. 67/2013 Customs (NT) dated 25.06.2013 to USD 1613 per Metric Tonne.

(c) Thereafter, Notification no. 82/2013 Customs (NT) dated 14.08.2013 was issued fixing the tariff value at US Dollar 1683 per Metric Tonne and Notification No. 85/2013 Customs (NT) dated 21.08.2013 was issued fixing the tariff value at US Dollar 1870 per Metric Tonne. The tariff value is computed and revised based on the contemporaneous import price trends.

(d) The issue of adverse impact of the tariff value does not arise since the tariff values are computed and revised based on the contemporaneous import price trends.